

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.10.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 586/9/HDB/2019
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Hi-Reach Construction Equipments Pvt Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ahsan Ahmad	Advocate	legal@gyanshree consultants.com	Ahsan Ahmad

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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**ORDER**

Counsel for the Petitioner present. Mr. Harsha TPS, Advocate appeared on behalf of Mr. Avinash Desai, Advocate for Respondent and prayed time for filing counter. At his request, time is enlarged. Put up the matter on 15.10.2019.

  
**MEMBER TECHNICAL**

  
**MEMBER JUDICIAL**

AS